

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SUO MOTO WRIT PETITION(CIVIL) No(s). 7/2025

IN RE LACK OF FUNCTIONAL CCTVS IN POLICE STATIONS Petitioner(s)

VERSUS

Respondent(s)

IA No. 229821/2025 - INTERVENTION APPLICATION

WITH

SLP(Crl) No. 3543/2020 (II-B)

Mr. Siddhartha Dave, Sr. Advocate (Amicus Curiae)

IA No. 33081/2024 - APPLICATION FOR PERMISSION

IA No. 79898/2023 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 26113/2021 - CONDONATION OF DELAY IN FILING

IA No. 90624/2020 - CONDONATION OF DELAY IN FILING COUNTER

AFFIDAVIT

IA No. 91778/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 12159/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 32158/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 11296/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 26672/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 63144/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 8919/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 12227/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 11232/2021 - EXEMPTION FROM FILING O.T.

IA No. 11064/2021 - EXEMPTION FROM FILING O.T.

IA No. 63139/2020 - EXEMPTION FROM FILING O.T.

IA No. 10314/2021 - EXEMPTION FROM FILING O.T.

IA No. 26111/2021 - EXEMPTION FROM FILING O.T.

IA No. 25280/2021 - EXEMPTION FROM FILING O.T.

IA No. 20846/2021 - EXEMPTION FROM FILING O.T.

IA No. 66161/2023 - EXEMPTION FROM FILING O.T.

IA No. 117574/2020 - EXEMPTION FROM FILING O.T.

IA No. 135606/2021 - EXEMPTION FROM FILING O.T.

IA No. 138529/2023 - INTERLOCUTARY APPLICATION

IA No. 28732/2021 - INTERVENTION APPLICATION

IA No. 146824/2023 - INTERVENTION APPLICATION

IA No. 118616/2020 - INTERVENTION APPLICATION

IA No. 63148/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

W.P.(Crl.) No. 10/2021 (X)

IA No. 1829/2021 - EX-PARTE AD-INTERIM RELIEF

IA No. 1833/2021 - EXEMPTION FROM FILING AFFIDAVIT

W.P.(CrI.) No. 79/2021 (X)

IA No. 17363/2021 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT

IA No. 17356/2021 - GRANT OF INTERIM RELIEF

CONMT.PET.(C) No. 731/2022 in SLP(CrI) No. 3543/2020 (II-B)

CONMT.PET.(C) No. 839/2023 in SLP(CrI) No. 3543/2020 (II-B)

SLP(CrI) No. 6773/2023 (II-A)

IA No. 107100/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 107102/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Diary No(s). 30807/2024 (II-B)

FOR EXEMPTION FROM FILING O.T. ON IA 149596/2024

FOR APPLICATION FOR PERMISSION ON IA 149601/2024

FOR APPLICATION FOR PERMISSION ON IA 149602/2024

IA No. 149602/2024 - APPLICATION FOR PERMISSION

IA No. 149601/2024 - APPLICATION FOR PERMISSION

IA No. 149596/2024 - EXEMPTION FROM FILING O.T.

Diary No(s). 33069/2024 (II-B)

Diary No(s). 58490/2024 (II-B)

FOR EXEMPTION FROM FILING O.T. ON IA 291193/2024

IA No. 291193/2024 - EXEMPTION FROM FILING O.T.

Date : 13-01-2026 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH

HON'BLE MR. JUSTICE SANDEEP MEHTA

Amicus Curiae

Mr. Siddhartha Dave, Sr. Advocate

For Petitioner(s) :

Mr. Anil Kumar, AOR

Mr. Pradeep Kumar Mittal, Adv.

Mr. Manu, Adv.

Mr. Saurabh Kumar, Adv.

Mr. Amit Kumar Verma, Adv.

By Courts Motion, AOR

Mr. Varinder Kumar Sharma, AOR

Ms. Ranjeeta Rohatgi, AOR

Mr. Wattan Sharma, Adv.

Mr. Yuvraj Kashyap, Adv.

Mr. Bankey Bihari, AOR
Mr. Dhawaljeet Futta, Adv.
Dr. Ajay Kumar, Adv.
Mr. Kartikeya Gautam, Adv.
Mr. Naveen Kumar Chaudhary, Adv.
Ms. Sonal Shukla, Adv.

Mr. Himanshu Bhushan, AOR

Mr. Keshavam Chaudhri, Adv.
Mr. Rishi Seghal, Adv.
Ms. Nikita Seghal, Adv.
Mr. Kartik Yadav, Adv.
Mr. Devanshu Yadav, Adv.
Mr. Gautam Awasthi, AOR

Mr. Ashish Batra, AOR

For Respondent(s) : Mr. Nikunj Dayal, AOR

Mr. R.venkataramani, Attorney General for India
Mr. Tushar Mehta, Solicitor General
Mr. Gurmeet Singh Makker, AOR
Mr. Chinmayee Chandra, Adv.
Mr. Rajat Nair, Adv.
Ms. Sonali Jain, Adv.
Mr. Raman Yadav, Adv.
Mr. Chitvan Singhal, Adv.
Mr. Kartikay Aggarwal, Adv.
Mr. Abhishek Kumar Pandey, Adv.
Mr. Annam Venkatesh, Adv.
Ms. Ameyavikrama Thanvi, Adv.

Mr. R. Venkatramani, Attorney General for India
Mr. R.venkataramani, Attorney General for India
Mr. Tushar Mehta, Solicitor General
Mr. Mukesh Kumar Maroria, AOR
Mr. Chinmayee Chandra, Adv.
Mr. Rajat Nair, Adv.
Ms. Sonali Jain, Adv.
Mr. Raman Yadav, Adv.
Mr. Chitvan Singhal, Adv.
Mr. Kartikay Aggarwal, Adv.
Mr. Abhishek Kumar Pandey, Adv.
Mr. Aman Mehta, Adv.
Ms. Ameyavikrama Thanvi, Adv.

Mr. Karan Sharma, AOR

Ms. Jaspreet Gogia, AOR

Mr. R Venkataramani, Attorney General for India

Mr. Tushar Mehta, Solicitor General

Mr. Raja Thakare, A.S.G.

Mr. Chinmayee Chandra, Adv.

Mr. Rajat Nair, Adv.

Mr. Chitvan Singhal, Adv.

Ms. Sonali Jain, Adv.

Mr. Abhishek Kumar Pandey, Adv.

Mr. Raman Yadav, Adv.

Mr. Kartikay Aggarwal, Adv.

Ms. Ameyavikrama Thanvi, Adv.

Mr. Rajan Kumar Chourasia, Adv.

Mr. Rohit Khare, Adv.

Mr. Zoheb Hossain, Adv.

Mr. Arvind Kumar Sharma, AOR

Mr. Aman Mehta, Adv.

Mr. Guntur Pramod Kumar, AOR

Ms. Prerna Singh, Adv.

Mr. Shreeyas Lalit, Adv.

Mr. Dhruv Yadav, Adv.

Ms. Disha Singh, AOR

Ms. Eliza Bar, Adv.

Mr. Manish Kumar, AOR

Mr. Kumar Saurav, Adv.

Mr. Divyansh Mishra, Adv.

Mr. Sumeer Sodhi, AOR

Mr. Abhishek Atrey, AOR

Dr. Abhishek Atrey, Adv.

Mr. Ravindra Lokhande, Adv.

Ms. Vidyottma Jha, Adv.

Ms. Swati Ghildiyal, AOR

Mr. Nimesh Bhatt, Adv.

Mr. Shekhar Raj Sharma, A.A.G.

Mr. Akshay Amritanshu, AOR

Ms. Nidhi Narwal, Adv.

Ms. Srishti Jain, Adv.

Mr. Abhay Nair, Adv.
Mr. Sarthak Srivastava, Adv.
Mr. Mayur Goyal, Adv.

Mr. Divyanshu Kumar Srivastava, AOR
Mr. Shivam Nagpal, Adv.

Mr. Parth Awasthi, Adv.
Mr. Pashupathi Nath Razdan, AOR
Ms. Maitreyee Jagat Joshi, Adv.
Mr. Astik Gupta, Adv.
Ms. Akanksha Tomar, Adv.

Mr. Kumar Anurag Singh, Adv.
Mr. Anando Mukherjee, AOR
Mr. Shwetank Singh, Adv.
Mr. Manoj Kumar, Adv.

Mr. Sanchit Garga, AOR
Mr. Kunal Rana, Adv.
Mr. Shashwat Jaiswal, Adv.

Mr. C. K. Sasi, AOR
Dr. Kk Geetha, Adv.
Mrs. K K Geetha, Adv.
Ms. Meena K Poullose, Adv.
Mr. Meena K Poullose, Adv.

Mr. V V V M B N S Pattabhiram, D.A.G.
Mr. Sarthak Raizada Ga, Adv.
Mr. Yashraj Singh Bundela, AOR
Mrs. Pratima Singh, Adv.
Mr. Arpit Garg, Adv.
Ms. Sakshi, Adv.

Mr. Aaditya Aniruddha Pande, AOR
Mr. Siddharth Dharmadhikari, Adv.
Mr. Shrirang B. Varma, Adv.
Mr. Bharat Bagla, Adv.
Mr. Sourav Singh, Adv.
Mr. Aditya Krishna, Adv.
Mr. Adarsh Dubey, Adv.
Ms. Chitransha Singh Sikarwar, Adv.

Mr. Mr. Lenin Singh Hijam .ag, Sr. Adv., Adv.

Mr. Pukhrambam Ramesh Kumar, AOR
Mr. Karun Sharma, Adv.
Ms. Anupama Ngangom, Adv.
Ms. Rajkumari Divyasana, Adv.

Mr. Amit Kumar, Sr. Adv., Advocate General
Mr. Avijit Mani Tripathi, AOR
Mr. Aditya S. Pandey, Adv.
Mr. T.k. Nayak, Adv.
Ms. Marbiang Khongwir, Adv.

Ms. K. Enatoli Sema, AOR
Mr. Amit Kumar Singh, Adv.
Ms. Chubalemla Chang, Adv.
Mr. Prang Newmai, Adv.
Ms. Yanmi Phazang, Adv.

Mr. Shovan Mishra, AOR
Ms. Bipasa Tripathy, Adv.
Mr. Shlok Luthra, Adv.

Mr. Shiv Mangal Sharma, A.A.G.
Ms. Abhinandini Sharma, Adv.
Ms. Saubhagya Sundriyal, Adv.
Ms. Nidhi Jaswal, AOR

Mr. Sameer Abhyankar, AOR
Mr. Rahul Kumar, Adv.
Mr. Aakash Thakur, Adv.

Mr. G.S. Balasubramian, Adv.
Mr. T.N. Rama Rao, Adv.
Mr. Hitesh Kumar Sharma, Adv.
Mr. Akhileshwar Jha, Adv.
Mr. Anupam Kumar, Adv.
Mr. Raghvendra Pratap Singh, Adv.
Mr. Sabarish Subramanian, AOR

Ms. Devina Sehgal, AOR
Mr. Srikanth Varma Mudunuru, Adv.

Mr. Shuvodeep Roy, AOR

Mr. Sharan Dev Singh Thakur, Sr. A.A.G.
Ms. Ruchira Goel, AOR
Ms. Ritika Rao, Adv.

Mr. Sharanya, Adv.
Ms. Ayushi Srivastava, Adv.

Mr. Akshat Kumar, AOR
Ms. Anubha Dhulia, Adv.

Mr. Kunal Mimani, AOR
Mr. Parag Chaturvedi, Adv.

Ms. G. Indira, AOR

Mr. Kanu Agrawal, Adv.
Shashwat Parihar, Adv.
Mr. Mrinal Ekar Mazumdar, Adv.
Mr. Ankit Raj, Adv.
Santosh Ramdurg, Adv.
Mr. Shashwat Parihar, Adv.
Mr. Tadimalla Bhaskar Gowtham, Adv.
Indira Bhakar, Adv.
Vinayak Sharma, Adv.
Krishna Kant Dubey, Adv.
Pryadarshini Priya, Adv.
Mr. Santosh Ramdurg, Adv.
Mr. Rajesh Singh Chauhan, Adv.
Mr. Shreekant Neelappa Terdal, AOR

Mr. Aravindh S., AOR
Mr. Akshay Gupta, Adv.
Ms. Anika Bansal, Adv.

Mr. Shekhar Raj Sharma, A.A.G.
Mr. Akshay Amritanshu, AOR
Ms. Nidhi Narwal, Adv.
Ms. Srishti Jain, Adv.
Mr. Abhay Nair, Adv.
Mr. Sarthak Srivastava, Adv.
Mr. Mayur Goyal, Adv.

Mr. Abhay Anil Anturkar, Adv.
Mr. Dhruv Tank, Adv.
Mr. Sarthak Mehrotra, Adv.
Ms. Surbhi Kapoor, AOR
Mr. Bhagwant Deshpande, Adv.
Ms. Subhi Pastor, Adv.

Mr. Guntur Pramod Kumar, AOR

Ms. Prerna Singh, Adv.
Mr. Shreeyas Lalit, Adv.
Mr. Dhruv Yadav, Adv.

Mr. Manish Kumar, AOR
Mr. Kumar Saurav, Adv.
Mr. Divyansh Mishra, Adv.

Mr. Mrigank Prabhakar, AOR
Ms. Astha Singh, Adv.

Mr. R. Venkatramani, Attorney General for India
Mr. R.venkataramani, Attorney General for India
Mr. Tushar Mehta, Solicitor General
Mr. Mukesh Kumar Maroria, AOR
Mr. Chinmayee Chandra, Adv.
Mr. Rajat Nair, Adv.
Ms. Sonali Jain, Adv.
Mr. Raman Yadav, Adv.
Mr. Chitvan Singhal, Adv.
Mr. Kartikay Aggarwal, Adv.
Mr. Abhishek Kumar Pandey, Adv.
Mr. Aman Mehta, Adv.
Ms. Ameyavikrama Thanvi, Adv.

Mr. Karan Sharma, AOR

Mr. C. K. Sasi, AOR
Dr. Kk Geetha, Adv.
Mrs. K K Geetha, Adv.
Ms. Meena K Poullose, Adv.
Mr. Meena K Poullose, Adv.

Mr. Tushar Mehta, Solicitor General
Mr. P. V. Yogeswaran, AOR
Ms. Shailja Singh, Adv.

Mr. Shiv Mangal Sharma, A.A.G.
Ms. Abhinandini Sharma, Adv.
Ms. Saubhagya Sundriyal, Adv.
Ms. Nidhi Jaswal, AOR

Mr. Sabarish Subramanian, AOR

Mr. Vivek Sharma, AOR
Dr. Vijay Kumar Sharma, Adv.

Mr. Aravindh S., AOR
Mr. Akshay Gupta, Adv.
Ms. Anika Bansal, Adv.

Ms. Disha Singh, AOR
Ms. Eliza Bar, Adv.

Mr. Mr. Lenin Singh Hijam .ag, Sr. Adv., Adv.
Mr. Pukhrambam Ramesh Kumar, AOR
Mr. Karun Sharma, Adv.
Ms. Anupama Ngangom, Adv.
Ms. Rajkumari Divyasana, Adv.

Mr. V V V M B N S Pattabhiram, D.A.G.
Mr. Sarthak Raizada Ga, Adv.
Mr. Yashraj Singh Bundela, AOR
Mrs. Pratima Singh, Adv.
Mr. Arpit Garg, Adv.
Ms. Sakshi, Adv.

Mr. Shuvodeep Roy, AOR

Ms. Swati Ghildiyal, AOR
Mr. Nimesh Bhatt, Adv.

Ms. K. Enatoli Sema, AOR
Mr. Amit Kumar Singh, Adv.
Ms. Chubalemla Chang, Adv.
Mr. Prang Newmai, Adv.
Ms. Yanmi Phazang, Adv.

Mr. Sameer Abhyankar, AOR
Mr. Rahul Kumar, Adv.
Mr. Aakash Thakur, Adv.

Mr. Kanu Agrawal, Adv.
Shashwat Parihar, Adv.
Mr. Mrinal Ekar Mazumdar, Adv.
Mr. Ankit Raj, Adv.
Santosh Ramdurg, Adv.
Mr. Shashwat Parihar, Adv.

Mr. Tadimalla Bhaskar Gowtham, Adv.
Indira Bhakar, Adv.
Vinayak Sharma, Adv.
Krishna Kant Dubey, Adv.
Pryadarshini Priya, Adv.
Mr. Santosh Ramdurg, Adv.
Mr. Shreekant Neelappa Terdal, AOR

Mr. Amit Kumar, Sr. Adv., Advocate General
Mr. Avijit Mani Tripathi, AOR
Mr. Upendra Mishra, Adv.
Mr. Aditya S. Pandey, Adv.
Mr. T.k. Nayak, Adv.
Ms. Marbiang Khongwir, Adv.

Ms. Devina Sehgal, AOR
Mr. Srikanth Varma Mudunuru, Adv.

Ms. Pallavi Langar, AOR
Mr. Rajiv Shankar Dwivedi, Adv.
Mr. Sujeet Kumar Chaubey, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 15th January, 2026.

(SONIA BHASIN)
ASSISTANT REGISTRAR-CUM-PS

(RANJANA SHAILEY)
ASSISTANT REGISTRAR